

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH**

**COURT – IV**

21.

**IA(I.B.C)/4383(MB)2023  
IN C.P. (IB)/3106(MB)2019**

CORAM:

MS. ANU JAGMOHAN SINGH  
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI  
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **03.04.2024**

NAME OF THE PARTIES:

Ultratech Cement Ltd

Vs.

Darshan Developers Pvt Ltd

SECTION: 9, 60(5) OF THE INSOLVENCY AND BANKRUPTCY CODE, 2016.

**ORDER**

**IA(I.B.C)/4383(MB)2023**

1. Mr. Chintan Gandhi, Ld. Counsel for the Applicant present. Mr. Dharam Jumani a/w Ms. Mrunali L i/b MDP & Partners, Ld. Counsel for the Respondent No.1 present.
2. Ld. Counsel for the Applicant seeks time to get instructions for impleading the ED as a party in the present application.
3. List this matter for further consideration on **10.06.2024**.

Sd/-

**ANU JAGMOHAN SINGH  
Member (Technical)**

Sd/-

**KISHORE VEMULAPALLI  
Member (Judicial)**